

16

उप का पत्र
श्री ११/१२/१७

अभिसर (आसिक)
११/१२/२०१७
श्री ११/१२/१७

**Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer
For election to Bihar Vidhan Sabha (Name of the House)
From...16...Katyampur.....Constituency (Name of the Constituency)**

I Sachindra Prasad Singh son/daughter/wife of Chanar Singh
Aged 52 years, resident of Fulwaria, P.S. Katyampur, East Champaran, Bihar

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by.....(name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of income tax return :

| Sl. No. | Names | Permanent Account Number (PAN) | The financial year for which the last Income-tax return has been filed | Total income shown in Income Tax Return (in Rupees) |
|---------|-------------------|--------------------------------|--|---|
| 1. | Self | CSNPS5402D | 2016-17 | 8,06,432 |
| 2. | Spouse- | CBGPKY929R | 2016-17 | 3,49,800 |
| 3. | Dependent 1 | | | |
| 4. | Dependent 2 | | | |
| 5. | Dependent 3 | | | |

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

| Sl. No. | Offence | Description |
|---------|--|---|
| (a) | The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken : | श्री राजीव कुमार (पु) न्यायिक दण्डाधिकारी प्रथम श्रेणी, मोरिहारी पूर्वी चम्पारण - पश्चिम भाग काउंसिल संख्या 16/1/2005 |
| (b) | Name of the court, Case No. and Date of order taking cognizance : | विचारण संख्या 93/2/14 अन्तर्गत न्याय 147, 148, 149, 341, 322, 353, 379, 332, 337, 427 समीक्षा - श्री अन्तर्गत |
| (c) | Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) : | शून्य |

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

| | | |
|-----|--|----|
| (a) | The details of cases, Sections of the Act and description of the offence for which convicted : | NO |
| (b) | Name of the Court(s), Case No. and Date(s) of order(s) : | NO |

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| | | |
|-----|----------------------|----|
| (c) | Punishment imposed : | No |
|-----|----------------------|----|

(5) That I give herewith below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

- Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- 'Dependent', here means a person, substantially dependent on the income of the candidate.
- Details including amount is to be given separately in respect of each investment)

| S. No. | Description | Self | Spouse | Dependent-1 | Dependent-2 | Dependent-3 |
|--------|---|--|---|-------------------------------|-------------|-------------|
| (i) | Cash in hand | ₹ 75,500 | ₹ 65,000 | ₹ 5,000 | | |
| (ii) | Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit | 1. S.B.I VIDHA SABHA, PATNA Ak-2001588233 ₹ 1,48,865 2. S.B.I Kalyan Pur Ak-35269105 ₹ 2500 | 1. S.B.I ADB MOTIHARI Ak-30848991061 ₹ 847.78 | NIL | | |
| (iii) | Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount. | NIL | NIL | NIL | | |
| (iv) | Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount | DETAILS ATTACHED | DETAILS ATTACHED | S.B.I Gold BOND ₹ 1,47,000 | | |
| (v) | Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount. | Advance for land ₹ 12,00,000 Arvind Kumar Singh | NIL | NIL | | |
| (vi) | Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount) | Scorpio 2016 BR 85P 5137 ₹ 13,76,400 motorcycle 2009 ₹ 30,000 | NIL | NIL | | |
| (vii) | Jewelry, bullion and valuable thing (give details of weight and value) | DETAILS Attached | DETAILS Attached | Gold ₹ 28,000 | | |

| | | | | | | |
|--------|---|-----------|-----------|----------|--|--|
| (viii) | Any other assets such as value of Claims/Interest | NO | NO | NO | | |
| (ix) | Gross Total value | 42,71,738 | 10,81,754 | 1,80,000 | | |

B. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

| S. No. | Description | Self | Spouse | Dependent-1 | Dependent-2 | Dependent-3 |
|--------|--|---------------------|-----------------------------|-------------|-------------|-------------|
| (i) | Agricultural Land Location(s) Survey number(s) | DETAILS ATTACHED | DETAILS ATTACHED | NIL | | |
| | Area (Total measurement in acres) | DETAILS ATTACHED | DETAILS ATTACHED | NIL | | |
| | Whether inherited property (Yes or NO) | DETAILS ATTACHED | DETAILS ATTACHED | NIL | | |
| | Date of purchase in case of self acquired property | DETAILS ATTACHED | DETAILS ATTACHED | NIL | | |
| | Cost of Land (in case of purchase) at the time of purchase | DETAILS ATTACHED | DETAILS ATTACHED | NIL | | |
| | Any investment on the land by way of development, construction etc. | NIL | NIL | NIL | | |
| | Approximate Current market value | 31,57,250 | 8,84,000 | NIL | | |
| (ii) | Non-Agricultural Land Location(s) Survey number(s) | NIL | Khatana:-17 Khesra:-1202 | NIL | | |
| | Area (Total measurement in sq. ft.) | NIL | 3500sqft | NIL | | |
| | Whether inherited property (Yes or NO) | NIL | NO | NIL | | |
| | Date of purchase in case of self acquired property | NIL | 22-10-14 | NIL | | |
| | Cost of Land (in case of purchase) at the time of purchase | NIL | 16,50,000 | NIL | | |
| | Any investment on the land by way of development, construction etc. | NIL | NO | NIL | | |
| | Approximate Current market value | NIL | 20,00,000 | NIL | | |
| (iii) | Commercial Buildings (including apartments) -Location(s) -Survey number(s) | NIL | NIL | NIL | | |
| | Built up Area (Total measurement in sq. ft.) | NIL | NO | NIL | | |

24/11/2014

| | | | | | | |
|------|---|-------------------|-----------|-----|--|--|
| | Whether inherited property (Yes or NO) | NIL | NIL | NIL | | |
| | Date of purchase in case of self acquired property | NIL | NIL | NIL | | |
| | Cost of property (in case of purchase) at the time of purchase | NIL | NIL | NIL | | |
| | Any investment on the property by way of development, construction etc. | NIL | NIL | NIL | | |
| | Approximate Current market value | NIL | NIL | NIL | | |
| (iv) | Residential Buildings (including apartments,) - Location(s) - Survey number(s) | Survey no: 479 | NIL | NIL | | |
| | Area (Total measurement in sq. ft.) | 8000 sqft | NIL | NIL | | |
| | Built up Area (Total measurement in sq. ft.) | 3500 sqft | NIL | NIL | | |
| | Whether inherited property (Yes or NO) | Yes | NIL | NIL | | |
| | Date of purchase in case of self acquired property | NO | NIL | NIL | | |
| | Cost of property (in case of purchase) at the time of purchase | NIL | NIL | NIL | | |
| | Any investment on the land by way of development, construction etc. | Yes | NIL | NIL | | |
| | Approximate Current market value | 30,82,900 | NIL | NIL | | |
| (v) | Others (such as interest in property) | No | NIL | NIL | | |
| (vi) | Total of Current Market Value of (i) to (v) above | 62,40,150 | 20,00,000 | NIL | | |

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, Institution, entity or individual and amount for each. ...)

| S. No. | Description | Self | Spouse(s) | Dependent-1 | Dependent-2 | Depende |
|--------|---|--|---|-------------|-------------|---------|
| (i) | Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan | S.B.I kalyanpur KCC loan ₹ 63047 Scorpia loan ₹ 8,75,000 | S.B.I kalyanpur KCC loan ₹ 51436 | NIL | | |
| | Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan | Loan from Abhishek Kumar ₹ 3,00,000 | Loan from Ravi shandilja ₹ 1,00,000 | NIL | | |

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✓ 27/09/24

| | | | | |
|------|---|-----------|----------|----|
| | Any other liability | No | No | No |
| | Grand total of liabilities | 12,38,047 | 1,51,436 | |
| (ii) | Government Dues: | | | |
| | Dues to departments dealing with government accommodation | No | NO | NO |
| | Dues to departments dealing with supply of water | No | NO | NO |
| | Dues to departments dealing with supply of electricity | No | NO | NO |
| | Dues to departments dealing with supply of telephones/mobiles | No | NO | NO |
| | Dues to departments dealing with government transport (including aircrafts and helicopters) | No | NO | NO |
| | Income Tax Dues | No | NO | NO |
| | Wealth Tax Dues | NO | NO | NO |
| | Service Tax Dues | NO | NO | NO |
| | Municipal /Property Tax Dues | No | NO | NO |
| | Sales Tax Dues | No | NO | NO |
| | Any other dues | No | NO | NO |
| | Grand total of all Govt. dues | No | NO | NO |

(7) Details of profession or occupation:

- a. Self... Agriculture and Politics.
 b. Spouse Agriculture and Smithing.

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
 (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

| | | |
|----|--|---|
| 1. | Name of the candidate | Sh./Smt./Kum. Sachindra Prasad Singh |
| 2. | Full postal address | VIL-PHULWARIA, P.S-KALYANPUR |
| 3. | Number and Name of the constituency and state | 16 Kalyanpur, East Champaran |
| 3. | Name of the Political party which set up the candidate (otherwise write 'Independent') | |
| 4. | (a) Number of cases in which conviction order passed (other than those referred to in Form 26) | |

| | | | | | | |
|---|---|---|-----------|-------------|--------------------|---------------|
| (c) Total number of Pending cases where the court (s) have taken cognizance: | | | | | | |
| 5. | PAN of | Year for which last Income Tax Return filed | | | Total Income Shown | |
| | (a) Candidate | 2016-17 | | | 806,432 | |
| | (b) Spouse: | 2016-17 | | | 3,49,800 | |
| | (c) Dependents | | | | | |
| 6. | Details of Assets and Liabilities in rupees | | | | | |
| | Description | Self | Spouse | Dependent-I | Dependent-II | Dependent-III |
| A. | Moveable Asset (Total value) | 42,71,738 | 10,17,754 | 1,80,000 | / | / |
| B. | Immovable Asset | 62,40,150 | 20,00,000 | NIL | / | / |
| (i) | Purchase Price and Development Cost of Immovable Property (Total Value) | 30,82,900 | 16,50,000 | NIL | / | / |
| (ii) | Approximate Current Market Price of Asset (Total Value) | 62,40,150 | 20,00,000 | NIL | / | / |
| 7. | Liabilities | | | | | |
| (i) | Government dues (Total) | NIL | NIL | NIL | / | / |
| (ii) | Loans from Bank, Financial Institutions and others (Total) | 12,38,047 | 15,14,36 | NIL | / | / |
| 8. | Highest educational qualification: | | | | | |
| (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.) | | | | | | |

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.....this the.....day of..... 201.....

✓ 4/11/2016
DEPONENT

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- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and neatly.

✓ 22/08/20

* Policy details of Sachindra Prasad Singh M.L.A KALYANPUR

| Policy details | Policy no. | Premium paid (in RS). |
|----------------------------|-----------------------------------|-----------------------|
| 1. Life Insurance | 575706219 | ₹ 4,22,600 |
| 2. Life Insurance | 532144945 | ₹ 26,999 |
| 3. Life Insurance | 534541420 | ₹ 49,182 |
| 4. Reliance Life Insurance | 19666452 | ₹ 78,092 |
| 5. S.B.I Life Insurance | 44014824103 | ₹ 4,75,000 |
| 6. S.B.I Life Insurance | SBI Life 10405201700 301254205 | ₹ 2,00,000 |

Total no. of policy = ⑥ of Sachindra Prasad Singh.

* Details of Jewellery, bullion and valuable things of Sachindra Prasad Singh M.L.A KALYANPUR

| | |
|-----------|----------|
| 1. GOLD | ₹ 56,000 |
| 2. Rifle | ₹ 50,575 |
| 3. Pistol | ₹ 65,025 |
| 4. mobile | ₹ 15,000 |

Total no. of item ④

* Policy Details of Smt ABHA KIRAN
w/o Sachindra Prasad Singh M.L.A
Kalyanpur

| Serial no: | Policy details | Policy no: | Premium paid |
|------------|----------------------|-------------|--------------|
| 1. | S.B.I life Insurance | 44026696502 | ₹ 4,50,000 |
| 2. | Life Insurance | 848791590 | ₹ 92,157 |

Total no. of policies = ②

* Details of Jewellery Bullion and valuable things of Smt ABHA KIRAN w/o Sachindra Prasad Singh M.L.A Kalyanpur.

| Serial no: | Item | Price |
|------------|--------|----------|
| 1. | GOLD | 3,80,000 |
| 2. | Silver | 24,000 |
| 3. | Rifle | 64,750 |
| 4. | Mobile | 5,000 |

Total no. of valuable items = ④

**श्रीमती आमा किरण, पति-श्री सचीन्द्र प्रसाद सिंह, ग्राम-फुलवरिया, पो-मिरचईया वृन्दावन, थाना-कल्याणपुर, पूर्वी चम्पारण
कृषि भूमि**

| क्र.सं० | अवस्थित | खता | खेसरा | रकबा ए०डी० | विरासत | स्वार्जित | क्रय के समय भूमि के लागत | क्रय का तारीख | विकास सन्निर्माण आदि के माध्यम से भूमि पर कोई विनिधान | अनुमानित बाजार मूल्य |
|---------|----------|-----|-------|------------|--------|-----------|---------------------------|---------------|---|----------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 |
| 1 | फुलवरिया | 03 | 486 | 0-18 | नहीं | हाँ | शुन्य (दान से प्राप्त) | 11-12-1998 | शुन्य | 1,80,000 |
| 2 | फुलवरिया | 19 | 371 | 0-13½ | नहीं | हाँ | शुन्य (दान से प्राप्त) | 11-12-1998 | शुन्य | 1,27,500 |
| 3 | फुलवरिया | 14 | 409 | 0-6½ | नहीं | हाँ | शुन्य (दान से प्राप्त) | 11-12-1998 | शुन्य | 62,500 |
| 4 | फुलवरिया | 16 | 413 | 0-4 | नहीं | हाँ | शुन्य (दान से प्राप्त) | 11-12-1998 | शुन्य | 55,000 |
| 5 | फुलवरिया | 16 | 479 | 0-12 | नहीं | हाँ | शुन्य (दान से प्राप्त) | 11-12-1998 | शुन्य | 1,05,000 |
| 6 | फुलवरिया | 16 | 452 | 0-10 | नहीं | हाँ | शुन्य (दान से प्राप्त) | 11-12-1998 | शुन्य | 1,05,000 |
| 7 | फुलवरिया | 16 | 453 | 0-2½ | नहीं | हाँ | शुन्य (दान से प्राप्त) | 11-12-1998 | शुन्य | 25,000 |
| 8 | फुलवरिया | 16 | 478 | 0-4½ | नहीं | हाँ | शुन्य (दान से प्राप्त) | 11-12-1998 | शुन्य | 35,000 |
| 9 | फुलवरिया | 116 | 68 | 0-4 | नहीं | हाँ | शुन्य (दान से प्राप्त) | 11-12-1998 | शुन्य | 30,000 |
| 10 | फुलवरिया | 91 | 678 | 0-13½ | नहीं | हाँ | शुन्य (दान से प्राप्त) | 11-12-1998 | शुन्य | 1,10,000 |
| 11 | फुलवरिया | 322 | 5902 | 0-5 | नहीं | हाँ | शुन्य (दान से प्राप्त) | 11-12-1998 | शुन्य | 49,000 |
| - | - | - | - | 0-93.5 | - | - | - | - | - | 8,84,000 |

समीक्षा

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श्री सचीन्द्र प्रसाद सिंह, पिता-स्व० वनर सिंह, ग्राम-फुलवरिया, पो०-मिरचईया वृन्दावन, थाना-कल्याणपुर, पूर्वी चम्पारण

कृषि भूमि

| क्र०सं० | अवस्थित | खाता | खेसरा | रकबा ए०डी० | विरासत | स्वार्जित | क्रय के समय भूमि के लागत | क्रय का तारीख | विक्रय के माध्यम से भूमि पर कोई विनिधान | अनुमानित चालू बाजार मूल्य |
|---------|----------|------|-------|------------|--------|-----------|--------------------------|---------------|---|---------------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 |
| 1 | फुलवरिया | 43 | 452 | 0-13 1/2 | हैं | नहीं | शुन्य | शुन्य | शुन्य | 45,000.00 |
| 2 | फुलवरिया | 5 | 373 | 0-2 3/4 | हैं | नहीं | शुन्य | शुन्य | शुन्य | 32,000.00 |
| 3 | फुलवरिया | 23 | 418 | 0-4 1/2 | हैं | नहीं | शुन्य | शुन्य | शुन्य | 30,000.00 |
| 4 | फुलवरिया | 5 | 374 | 0-7 1/2 | हैं | नहीं | शुन्य | शुन्य | शुन्य | 45,000.00 |
| 5 | फुलवरिया | 95 | 134 | 0-20 1/4 | हैं | नहीं | शुन्य | शुन्य | शुन्य | 1,95,000.00 |
| 6 | फुलवरिया | 43 | 452 | 0-50 1/2 | हैं | नहीं | शुन्य | शुन्य | शुन्य | 2,95,000.00 |
| 7 | फुलवरिया | 3 | 413 | 0-20 1/4 | हैं | नहीं | शुन्य | शुन्य | शुन्य | 1,75,000.00 |
| 8 | फुलवरिया | 16 | 479 | 0-73 1/2 | हैं | नहीं | शुन्य | शुन्य | शुन्य | 5,45,000.00 |
| 9 | फुलवरिया | 19 | 371 | 0-45 | हैं | नहीं | शुन्य | शुन्य | शुन्य | 4,70,000.00 |
| 10 | फुलवरिया | 65 | 306 | 0-87 1/2 | हैं | नहीं | शुन्य | शुन्य | शुन्य | 5,75,000.00 |
| 11 | फुलवरिया | 65 | 5902 | 0-29 1/4 | हैं | नहीं | शुन्य | शुन्य | शुन्य | 4,60,250.00 |
| 12 | फुलवरिया | 3 | 486 | 0-36 1/4 | हैं | नहीं | शुन्य | शुन्य | शुन्य | 2,90,000.00 |
| | | | कुल | 400.25 3/4 | | | | | | 31,57,250.00 |

सचीन्द्र प्रसाद सिंह